



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2011-12/239

DBOD.Dir.BC. 43 /13.03.00/2011-12

October 31, 2011

All Scheduled Commercial Banks  
(excluding RRBs)

Dear Sir / Madam

**Banks' Exposure to Capital Market -  
Issue of Irrevocable Payment Commitments (IPCs)**

Please refer to our [circular No. DBOD.Dir.BC.46 /13.03.00/2010-11 dated September 30, 2010](#) in terms of which certain risk mitigation measures were prescribed in the context of banks issuing IPCs to various Stock Exchanges on behalf of Mutual Funds and FII, as a transitional arrangement till October 31, 2011.

2. We advise that the above mentioned guidelines will continue to be in force for a further period of two months i.e. till December 31, 2011.

Yours faithfully,

(Vivek Deep)  
General Manager

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हिंदी आसान है, इसका प्रयोग बढ़ाइए